

(4) चिकित्सीय लाह के अघीन पंजीकृत अफीम व्यसनियों द्वारा उपभोग के लिए। यह अफीम राज्य सरकार को दी जाती है, जो इसे जिक्र रिजकोषों के जरिये यसनियों को जारी करता है।

Utilization of Funds by Department of Tourism and Civil Aviation

8653. SHRI KAMAL NATH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Department of Tourism and Civil Aviation has been surrendering crores of rupees of its unspent funds every year;

(b) if so, the reasons for the same; and

(c) what is being done to see that all funds are properly and fully used in this vital industry i.e. Tourism?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir,

(b) The main reasons for the surrenders have been—

(i) adoption of economy measures in view of the instructions issued by the Ministry of Finance;

(ii) delays in the development and production of indigenous equipment;

(iii) slow progress of works on account of non-availability of scarce construction raw materials;

(iv) uncertain delivery schedules of equipment procured from within the country and abroad; and

(v) delay in receipt of imported raw materials and components required for execution of departmental schemes.

(c) (i) High Level meetings are being taken to review the progress of the plan schemes.

(ii) Mechanism has been evolved to monitor the progress in the implementation of the Plan schemes.

(iii) Periodical review of the progress of implementation of works being executed by C.P.W.D. is carried out at high level meetings.

Restrictions imposed by Somali Banks on remittances by Indians

8654. SHRI RASHEED MASOOD: SHRI B. D. SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the restrictions imposed by Somali Banks (Somalia) on the remittances by Indians in contravention of the contractual obligations;

(b) if so, whether any other African country has imposed such restrictions; and

(c) if so, the reasons therefor and the reaction of the Government with regard thereto?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) By and large Indians working in Somalia do not experience any major difficulty in repatriating their money to India. However, a small number of Indian nationals have faced some problem in repatriating more than 50 per cent of their children's education allowance and separation allowance. Our Embassy in Mogadishu has taken up this matter suitably with the Government of Somalia.

(b) Not to the knowledge of Government.

(c) Does not arise.

Setting up of New Steel Plant

8655. SHRI JITENDRA PRASAD: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether certain British, West German and Canadian firms have